

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :07/02/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTION- COURTCODE-MENTION0702-AT11A.M.-11.05 A.M</u>				
<u>46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-AT 11.05 A.M.</u>				
1	SEBI Appeal	596/2019	The Loot India Pvt. Ltd.and Anr. Vs. M/s. Pancard Clubs Limited and SEBI	Law Global, Advocates None for R1,A.Ghosh,Adv. i/b The Law Point - R2
	Misc. Application	420/2021	Surendra Kumar Gupta-STAY APPLICATION Vs. SEBI	Prakash Shah and Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000343/2021)				
2	SEBI Appeal	343/2021	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
Sub Matter :		Misc. Application/0000420/2021		
	SEBI Appeal	344/2021	Raj Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	345/2021	Adinath Shares and Commodities Pvt. Ltd Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	346/2021	Success Vyapar Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	347/2021	Ananth Fin Consultancy Pvt. Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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	SEBI Appeal	348/2021	Rishi Kant Awasthi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	349/2021	Kamta Prasad Pandey Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	350/2021	MHDS Stone Edge P Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	351/2021	Santosh Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	352/2021	Rita Jain Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

654-ADM-COURT CODE-INVESTORCOMPLAINT . AT 11.10 A.M.

3	SEBI Appeal	3/2022	VIJAY DEVNANI Vs. SEBI AND ORS.	Vivek M Sharma Advocate
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Sub Matter(Disposed) : Misc. Application/0001412/2021

678-ADM-COURT CODE-SELFTRADEAKASH- AT 11.13 A.M.

4	Misc. Application	2/2022	AKASH AND ORS. - APPLICATION FOR DELAY Vs. SEBI	
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(Main Matter Number :SEBI Appeal/0000027/2022)

	Misc. Application	3/2022	AKASH And ORS. - APPLICATION FOR EXEMPTION Vs. SEBI	Sanjeev Kumar Choudhary
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(Main Matter Number :SEBI Appeal/0000027/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	27/2022	AKASH AND ORS. Vs. SEBI	Sanjeev Kumar Choudhary Advocate Samyak Law Firm

Sub Matter : Misc. Application/0000002/2022
 Sub Matter : Misc. Application/0000003/2022

691-ADM-COURT CODE-ILLIQUIDSTOCKOPTION AT 11.15 A.M.

5	SEBI Appeal	54/2022	SHUBHAM KARNANI HUF Vs. SEBI	Chambers of Jai Anant Dehadrai Advocate for the A
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Sub Matter : Misc. Application/0000054/2022

	Misc. Application	54/2022	SHUBHAM KARNANI HUF - EXEMPTION OF CERTIFIED COPY Vs. SEBI	Chambers of Jai Anant Dehadrai Advocate for the A
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(Main Matter Number :SEBI Appeal/0000054/2022)

6	SEBI Appeal	55/2022	Nimisha Saraf Vs. SEBI	Deepak Gupta Advocate
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Sub Matter : Misc. Application/0000070/2022

	Misc. Application	70/2022	Nimisha Saraf - APPLICATION OF STAY Vs. SEBI	Deepak Gupta Advocate
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(Main Matter Number :SEBI Appeal/0000055/2022)

7	SEBI Appeal	56/2022	Subham Agarwal Vs. SEBI	Anjali Agrawal adv
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8	SEBI Appeal	59/2022	ARUN KUMAR AGRAWAL HUF Vs. SEBI	Corporate Pleaders, Advocates 5, 3rd Floor, Founta
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693-M. A. HEARING-COURT CODE-RECOVERYNOTICE- AT 11.17 A.M.

9	SEBI Appeal	65/2022	MEENU TANDON AND ORS. Vs. SEBI	Ambarish Chatterjee
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter :		Misc. Application/0000090/2022		
	Misc. Application	90/2022	MEENU TANDON AND ORS. - URGENCY APPLICATION Vs. SEBI	Ambarish Chatterjee
(Main Matter Number :SEBI Appeal/0000065/2022)				
<u>96-PARTHEARD-COURTCODE -INFOSYSOFFICER- AT 11.20 A.M.</u>				
10	SEBI Appeal	689/2021	Mr. Pranshu Bhutra Vs. SEBI	Finsec Law Advisors
	SEBI Appeal	744/2021	VENKATA SUBRAMANIAM V V Vs. SEBI	Ms.Aakanksha Luhach Associate
Sub Matter(Disposed) :		Misc. Application/0001339/2021		
<u>209-ADMDISPOSAL-COURTCODE-FRONTRUNNING-AT 11.25 A.M.</u>				
11	SEBI Appeal	299/2018	Mr. Kamal Jitendra Katkoria Vs. SEBI	J.J.Bhatt,Adv. i/b R.V. Legal Gaurav Joshi,Sr. Adv i/b K.Ashar and Co.
<u>458-ADM DISPOSAL- CODE- INSURANCEPENALTY-AT 11.27 A.M.</u>				
12	IRDA Appeal	2/2020	IIFL Insurance Brokers Ltd. Vs. IRDAI	Khaitan and Co.
<u>220-ADMDISPOSAL-COURTCODE-PCLRECOVERY-AT 11.30 A.M.</u>				
13	SEBI Appeal	143/2021	CFM Asset Reconstruction Pvt. Ltd. Vs. SEBI	Mr. Devanshu Desai, Advocate Mr. Anubhav Ghosh, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>100-ADMISSION-COURTCODE-REJECTEDCOMPLAINTS</u> AT 11. 33 A.M.				
14	Misc. Application	193/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
	Misc. Application	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
	SEBI Appeal	144/2021	Schneider Electric President Systems Ltd. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Somasekhar Sundaresan, Advocate
Sub Matter :		Misc. Application/0000193/2021		
Sub Matter :		Misc. Application/0000194/2021		
15	Misc. Application	1308/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000709/2021)				
	Misc. Application	1310/2021	Pina Shah and Anr. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000710/2021)				
	Misc. Application	1312/2021	Brics Securities Ltd. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000711/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	709/2021	ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS	J. Sagar Associates Shardul A. Mangaldas- R. 2,Sonu T., Adv-R.5
Sub Matter :		Misc. Application/0001308/2021		
	SEBI Appeal	710/2021 (/0000)	Pina Shah and Anr. Vs. SEBI AND OTHERS	Garima Mehrotra Advocate
Sub Matter :		Misc. Application/0001310/2021		
	SEBI Appeal	711/2021	Brics Securities Ltd. Vs. SEBI	Aagam Doshi, Advocate
Sub Matter :		Misc. Application/0001312/2021		

49-ADMDISPOSAL-COURTCODE-BUYBACK-AT 11.35 A.M.

16	SEBI Appeal	420/2021	VEDANTA LIMITED AND OTHERS Vs. SEBI	SOMASEKHAR S., ADVOCATE-I/BRISHAB HSHARMA,
Sub Matter(Disposed) :		Misc. Application/0000708/2021		
	Misc. Application	810/2021	NEERJA SHARMA- EXEMPTION APPLICATION Vs. SEBI	REGSTREET LAW ADVISORS
	SEBI Appeal	486/2021	Neerja Sharma Vs. SEBI	REGSTREET LAW ADVISORS

522-ADMDISP-CODE-FRONTRUNNINGBIGCLIENT-AT 11.38 A.M.

17	SEBI Appeal	583/2021	Ketan Bharat Parekh Vs. SEBI	Shah and Ramaiya
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24-DISPOSAL-COURTCODE-LYKAGDR- AT 11.40 A.M.

18	SEBI Appeal	713/2021	Lyka Labs Limited Vs. SEBI	Visesha Law Services
Sub Matter :		Misc. Application/0001199/2021		
Sub Matter :		Misc. Application/0001200/2021		